

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 17/07/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Anil Kumar Mishra,Adv.

For Respondent(s)

Ms. Asha Gopalan Nair,Adv.

Mr.D.S.Parmar,adv.

Ms. Abha R. Sharma ,Adv

UPON hearing counsel the Court made the following
O R D E R

Ld.counsel for the petitioner is granted four weeks time as a
last chance for taking steps against the unserved respondents.
List the matter on 2.09.2013.

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|(Sunil Thomas)
|Registrar

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